

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.179 of 2015**

Dated : 11<sup>th</sup> May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Uttar Bharat Hydro Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Uttarakhand Power Corporation Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant : Mr. M.G.Ramachandran  
Mr. Raheel Kohli

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1

Mr.Buddy A.Ranganadhan  
Mr. D.V.Raghuvamsy  
Mr. Raunak Jain for R-2

**ORDER**

Mr. Pradeep Misra, Learned counsel for the Respondent No.1, Mr. Buddy A. Ranganadhan, Learned counsel for the Respondent No.2, have argued at length and they have completed their arguments. Mr. M.G.Ramachandran, Learned counsel for the Appellant has also been heard in his rejoinder submissions and he has concluded his arguments in the said matter.

**Judgment is reserved.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/kt*